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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(OS) 589/2021

SITA CHAUDHRY Plaintiff

Through: Mr.R.K. Sanghi, Sr. Advocate with

Mr.Ishan Sanghi, Mr.Satyendra Kumar

and Mr. Aashish Prasad, Advocates.

versus

VERINDER SINGH & ORS. Defendants

Through: Mr.Jayant Mehta, Sr. Advocate with

Mr.Rishabh Kapur, Advocate for D1. Mr.Dayan Krishnan, Sr. Advocate with Ms.Suveni Bhagat, Mr.Sukrit Seth,

Advocates for D2.

Mr.Aman Singh Bakhshi and Mr.Shreesh Chadha, Advocates for D3,

D7 and D8.

Mr.Sandeep Sethi, Sr.Advocate with Mr.Akhil Sachar, Mr.Akshar Bhat,

Advocates for D4 & 9.

Mr.Abhinav Vashisht, Sr. Advocate with Mr.Nikhil Singhvi, Ms.Akshita Saehdeva and Mr.Sikhar Garg,

Advocates for D13.

Mr.Darpan Wadhwa, Sr. Advocate with Ms.Mayanka Dhawan, Advocate

for D15.

CORAM:

HON'BLE MR. JUSTICE YOGESH KHANNA

ORDER

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03.12.2021

I.A. Nos.15075/2021, 15080/2021, 15081/2021

- 1. Heard.
- 2. List for further arguments on 06.12.2021.

YOGESH KHANNA, J.

DECEMBER 03, 2021

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